

(i) The Copper (Prohibition of Use in the manufacture of Electrical Cables and Wires) Amendment Order, 1972, published in Notification No S O 283(E) in Gazette of India dated the 12th April, 1972 [Placed in Library. See No LT—2044/72]

(i) The Electrical Cables and Wires (Control) Amendment Order, 1972, published in Notification No S O 284(E) in Gazette of India dated the 12th April, 1972 [Placed in Library. See No LT—2045/72]

SHRI VIKRAM MAHAJAN (Kangra) I have given notice of a privilege motion under rule

MR. SPEAKER I shall not allow it

SHRI VIKRAM MAHAJAN Under rule 222

MR. SPEAKER: He cannot raise it unless I allow it

SHRI VIKRAM MAHAJAN May I read out the rule ? . .

MR. SPEAKER. No I know the rule very well. Let him keep kindly sitting.

SHRI VIKRAM MAHAJAN Because it concerns a Member of Parliament and it has to be put to the House ..

MR. SPEAKER: I do not allow it Let him please sit down.

SHRI VIKRAM MAHAJAN: May I read out the rule ?

MR. SPEAKER: The hon Member must presume that the Speaker knows it.

SHRI VIKRAM MAHAJAN: The rule is . .

MR. SPEAKER: I am disallowing it. Since the hon. Member is speaking without

**Not recorded.

my permission, nothing that he says will be recorded.

SHRI VIKRAM MAHAJAN **

MR. SPEAKER I am not allowing it This is not the practice of the House I am surprised, being a lawyer he should do like this,

SHRI VIKRAM MAHAJAN: You must give me a hearing

MR. SPEAKER I am not bound to It is only when I give consent that I need hear him

IAS (RECRUITMENT) SECOND AMENDMENT RULES

IPS (RECRUITMENT) SECOND AMENDMENT RULES

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA). I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:

(1) The Indian Administrative Service (Recruitment) Second Amendment Rules, 1972, published in notification No G S. R. 540 in Gazette of India dated the 6th May, 1972. [Placed in Library, see No LT—2046/72]

(2) The Indian Police Service (Recruitment) Second Amendment Rules, 1972, published in Notification No. G S R 541 in Gazette of India dated the 6th May, 1972 [Placed in Library, See No LT—2047/72]

IPS (FIXATION OF CADRE STRENGTH) SECOND AMENDMENT REGULATION SECOND AMENDMENT OF 1972 TO IPS (PAY) RULES

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) I beg to lay on the Table a